

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 1294/2024 In C.P. (IB)/708(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

NAME OF THE PARTIES: Shailesh Pranlal Bhuta
In the matter of
IL&FS Financial Services Limited
V/s
Unmesh Manohar Joshi

Section: 95(1), 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Aakash Mehta appeared for the Petitioner. Adv. Akshay Patil a/w
Neha Patil appeared for the Respondent. The matter could not be taken
up due to paucity of time. List the matter on **20.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)